

COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 684 OF 2017 IN

DFR NO. 2396 OF 2017

Dated: 19th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Torrent Power Limited

.... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s)

**: Ms. Deepa Chawan
Mr. H.S.Jaggi**

ORDER

IA No. 684 of 2017

(Appl. for condonation of delay in filing)

Issue notice to the Respondents returnable on 30.10.2017. Dasti, in addition, is permitted.

List the matter on **30.10.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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